

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a). Yes, Sir.

(b) to (d). The Government has given approvals to these units for setting up integrated manufacturing facilities for manufacture of VCRs/VCPs in the country. Out of these three units, one unit has already started

commercial production. To ensure faster indigenisation, the units have been given accelerated Phased Manufacture Programme (PMP). Under the PMP, printed circuit boards, hardware, video tape-deck mechanism and its parts including drum processing would be indigenised using available local electronic components. These integrated plants are being set up in financial and technical collaboration with foreign companies. The details are as follows:—

| <i>Name of Indian Company</i> | <i>Foreign Collaborators</i> | <i>Foreign Equity Participation</i> |
|-------------------------------|-------------------------------|-------------------------------------|
| 1 | 2 | 3 |
| M/s. BPL Sanyo Ltd. | M/s Sanyo Electric Co. Japan | 40% |
| M's Kalyani Sharp Ltd. | M/s Sharp Corporation, Japan | 40% |
| M/s Videocon VCRs Ltd. | M/s Toshiba Corporation Japan | 25% |

A number of units are also assembling VCRs/VCPs in the country.

Recommendation of Review Committee of Kendriya Vidyalaya Sangathan

*653. SHRI N. TOMBI SINGH:
SHRI RAGHAVJI:

Will the PRIME MINISTER be pleased to state:

(a) the recommendations of Review Committee of Kendriya Vidyalaya Sangathan which have been accepted by Government in full or in part; and

(b) the time by which these recommendations will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The recommenda-

tions of the Kendriya Vidyalaya Sangathan Review Committee were examined by an Empowered Committee Constituted by the Government. Together with the advice of the Empowered Committee, the recommendations of the Review Committee have been sent to the Kendriya Vidyalaya Sangathan for the purpose of follow-up action, as per rules. The Kendriya Vidyalaya Sangathan has intimated that the matter will be placed before the next meeting of their Board of Governors.

Code on Breast Feeding

*654. SHRI P. R. S. VENKATESAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the delay in finalisation of the code on breast feeding;

(b) whether any time frame has been worked out for finalisation and implementa-

tion of Indian National Code for Protection and Promotion of Breast Feeding; and

(c) whether Government have received any representation from voluntary health organisation pointing out the role of the large baby food manufacturers in delaying the finalisation of the code?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). No, Sir. There had been no delay in the finalisation of the code on breast feeding. The Indian National Code for Protection and Promotion of Breast Feeding was finalised and published on 19 December, 1983.

(c) No, Sir.

Grant/Aid to Universities

*655. SHRI C.M. NEGI: Will the PRIME MINISTER be pleased to state:

(a) the amount of grant/aid given by the University Grants Commission to various Universities during the last 3 year;

(b) the number of teachers/affiliated college under each of the Universities;

(c) the criteria for allotting the grants and the reasons for variation in the grants;

(d) whether there is some rethinking as to the criteria of allotting grants; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information provided by University Grants Commission, the Commission gave Plan grants amounting to about Rs.295.00 crores to various

universities in the country during the period 1986-87 to 1988-89. In addition, U.G.C. also provided Non-Plan grants amounting to about Rs.312.00 crores to Central Universities during the same period.

(b) Details about the number of teachers and affiliated colleges in each university as provided by U.G.C. are given in the Statement. [Placed in the Library. See No. L.T. 968/90]

(c) U.G.C. has informed that it provides two types of Plan assistance to universities, viz., general development assistance and assistance under specific schemes for enrichment of teaching and research. For general development assistance, U.G.C. classifies universities into four categories taking into account the stage of development of each university, the nature and type of programmes offered by it, the size of the faculty, student enrolment and other relevant factors. A tentative allocation is then provided for each university within the overall outlay approved in the Plan. Universities then submit proposals in accordance with the guidelines prescribed by U.G.C. and these proposals are approved on the basis of recommendations of Visiting or specially constituted Committees. For other schemes of quality improvement also, U.G.C. has laid down guidelines and assistance is given after proposals have been examined by Expert Committees constituted for the purpose. The variation in grants to universities is thus on account of different stages of development of the universities and their capability for availing of assistance under various schemes.

(d) and (e). U.G.C. has informed that while the criteria for providing general development assistance to universities in the Eighth Plan would be the same as in the Seventh Plan, the Commission has increased its contribution for construction of women's hostels and library buildings from 75% to